

**OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE WEST DISTRICT
TIS HAZARI COURTS DELHI**

MODIFICATION IN DUTY ROSTER FOR THE MONTH OF JUNE 2023

In reference to the order No.25/DHC/Gaz/G-7/VI.E2(a)/2023 dated 24-05-2023 of Hon'ble High Court of Delhi, New Delhi for postings/transfers in Delhi Judicial Services and in reference to the order No. 12459-12559/CTB/THC/2023 dated 25-05-2023 of Ld. Principal District and Sessions Judge, (Hqs), Tis Hazari Courts, Delhi for shifting of courts to newly constructed Tis Hazari Court Extension Block, and in supersession of the the order No. 1769-1823/CMM(W)/DR/2023 dated 22-05-2023 the present duty roaster - will be applicable for the month of June -2023.

Sr. No.	Name of the Judicial Officers	Working days	Holiday	Room No.
01	Sh. Anshul Mehta, M.M. House No. 369 Ground Floor, Dr. Mukharji Nagar Delhi 110009	01-06-2023	19-06-2023 (Summer Vacation)	341
02	Ms. Shagun, M.M. R/o G-1, Delhi Govt. Officer's Flats Model Town-1, New Delhi - 110009	02-06-2023 03-06-2023		268
03	Ms. Aneesa Bishnoi, M.M. R/o CGT -092, DLF Capital Greens, Moti Nagar, Shivaji Marg, Delhi -15		04-06-2023 (Sunday)	353
04	Ms. Akansha Gautam, M.M. R/o 206, Type-IV, Karkardooma Judicial Residential Complex Delhi	05-06-2023 06-06-2023		252
05	Ms. Karuna, M.M. R/o Flat No. 104 First Floor, Tower-3C Grand Square Apartment, Kundli, Sonapat, Haryana	07-06-2023 08-06-2023		158
06	Ms. Neetika Kapoor, M.M. R/o F-77, Rajouri Garden, New Delhi - 110027	09-06-2023	16-06-2023 (Summer Vacation)	356
07	Dr. Ompal Shokeen, MM R/o H. No. 384, Mangol Pur Kalan, Delhi-110085		10-06-2023 (2 nd Saturday)	Court Room No. 107, Extension Block
08	Ms. Mansi Malik, Ld. MM B-703, Officers Residential Complex, Sector -26 Rohini, Delhi		11-06-2026 (Summer Vacation)	03 (CBA-I)
09	Ms. Swati Gupta, II Ld. MM R/o H. No. 211, 3 rd Floor, Avtar Enclave, Paschim Vihar(West) Delhi -110063		12-06-2023 (Summer Vacation)	355
10	Sh Devanshu Sajlan, M.M. R/o Flat No. CGC-152, DLF Capital Greens, Shivaji Marg, Moti Nagar New Delhi - 110015		13-06-2023 (Summer Vacation)	289
11	Sh. Karanbir Singh, MM R/o Flat No. 604, Shree Awas Apartments, Sector 18-B, Dwarka New Delhi -110075		14-06-2023 (Summer Vacation) 15-06-2023 (Summer Vacation) 17-06-2023 (Summer Vacation)	04 (CBA-I)
12	Sh Bhavaya Karhail, Ld. MM R/o B-123, B Freedom Fighter Enclave, Neb Sarai, Delhi		18-06-2023 (Summer Vacation) 21-06-2023 (Summer Vacation)	Court Room No. 106, Extension Block
13	Sh. Aakash Sharma, MM R/o H. No. C-55, 2 nd Floor, Chander Nagar Janakpuri New Delhi-110058	23-06-2023	20-06-2023 (Summer Vacation)	30
14	Ms. Shivli Talwar, Ld. MM R/o F-48, Mansarover Garden, New Delhi-110015	22-06-2023 28-06-2023		358
15	Ms. Sonam Singh-II, Ld. MM R/o Flat No. 85, 2 nd Floor, Savera Apartment, Sector-13 Rohini, Delhi	24-06-2023 26-06-2023		245

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Sr. No.	Name of the Judicial Officers	Working days	Holiday	Room No.
16	Sh. P. Bhargav Rao, M.M. R/o House No. C-2, Block B-1, Khasra No. 876/2, Sant Nagar, Burari, Delhi - 84	30-06-2023	25-06-2023 (Sunday)	292
17	Sh. Shubham Devadiya, M.M. R/o Flat No. 1715, Delhi Administration Flats, Gulabi Bagh,, Delhi-07	27-06-2023 29-06-2023		336A

Note:-

- 1) The Metropolitan Magistrates, of West District will work as Duty Magistrate, on the dates noted against their names. It is enjoined upon the Duty Magistrate to hold trial of accused persons involved in petty cases whenever necessary and to attend to all urgent matters, such as recording of dying declaration etc. whenever such matter is placed before them. They should always be available in their homes on the day of duty.
- 2) On Sundays, Second Saturday and other holidays, they are required to reach to court by 11:00 AM and remain there up to 05:00 PM or till the disposal of remand and other misc. work whichever is later. On working days Duty Magistrates shall remain in the court till 05:00 PM. The duty Magistrate would be assisted by his/her own staff.
- 3) On holiday the Duty Magistrate of the day shall also deal with all the challans of traffic/STA/Impounded Vehicle pertaining to Darya Ganj, Kamla Market, Model Town & Paschim Vihar traffic circles.
- 4) When any working day is declared a holiday, the Duty Magistrate on that day will be deemed as Duty Magistrate for whole day without any further order.
- 5) Duty MM shall hold court on Sundays, Second Saturdays and Holidays etc. in Room Numbers mentioned against their names.
- 6) It is impressed upon all MMs. to remain available in their court and to perform their judicial work till 5 pm, including deciding remand and bail application, and signing of orders passed on the day, as also on warrants, for example, release warrants, remand warrants etc., and not to leave such work for the Duty Magistrate of that day. (Reference No. 1956-2008/CMM/West/ADD/DR/2014 dated 05-06-2014)
- 6(a) In case any Magistrate has to leave court before 5 pm due to unavoidable reasons he shall intimate the undersigned and the Duty Magistrate of the day of the said reasons before leaving the court. In absence of any such intimation, the Duty Magistrate would perform the work of the said Presiding Officer only after taking a written report from the Reader / Ahlmad of the said Court about the non-availability of the Presiding Officer, which shall thereafter be sent to the undersigned: ((Reference No.1956-2008/CMM/West/ADD/DR/2014 dated 05-06-2014).
- 7) It is clarified that on working days, all the Bail applications & Superdari Applications shall have to be heard by the concerned court.
- 8) All the Ld. MM(s) shall comply the directions received from time to time regarding disposal of the work from Hon'ble High Court of Delhi and from Ld. Principal District & Sessions Judge (West), Delhi.
- 9) The Ld. MMs deputed for duty and the staff of their courts who will work on Holidays will be entitled to avail Special Casual Leave (Compensatory Leave) in lieu of the duty performed on such day (s) as per rules. The special casual leave (compensatory) of the MMs shall be routed through and after verification by undersigned. The MMs while forwarding the application of the staff for grant of such special casual leave (compensatory) shall verify that the official concerned had actually worked on a particular date.
- 10) In case of emergency the Duty Magistrate is not available due to some inevitable reasons he/she will send a formal request two days in advance for change of duty alongwith the written consent/willingness of the officer agreeing to perform duty in his/her place, to the office of the undersigned.
- 11) The Judicial Officer who are deputed as Duty Magistrate, if summoned for the day, of such day of duty to appear as witness in a court located in court complex other than the place of posting will send a formal request in advance to the court where he/she has to appear as a witness for his/her exemption from court attendance for that date, he /she may do so in the forenoon session, under intimation to the undersigned. (Ref: standing order issued by the Ld. District Judge-I & Sessions Judge, Delhi. Video NO. 42534-684/DM/Gaz. Dated 26-10-1999.)

- 12) In case, if any information regarding Inquest U/ 176 Cr.P.C. is received between 10.00 A.M to 5.00 P.M. on a working day, the same shall be moved before the undersigned for marking it further.
- 13) It is clarified that on working day, if any Inquest information is received by the Duty M.M after 05:00 P.M. till 9.59 A.M. on the immediate succeeding day, then the same shall be deemed to be marked to the concerned Duty M.M of the day, who shall proceed to conduct the inquest proceedings and no formal marking of such Inquest by the undersigned shall be required.

(Kapil Kumar)
Chief Metropolitan Magistrate
West District, Delhi

Dated, Delhi the 26-5-2023

No. 1870-1924 CMM(West)/DR/2023

Copy forwarded for information and necessary action to:-

01. The Hon'ble Registrar General, High Court of Delhi, New Delhi
Through Ld. Principal District & Sessions Judge, (West), Delhi
02. The Principal District & Sessions Judge, (HQ), Delhi
03. The Principal District & Sessions Judge, (West), Delhi
04. The Principal District & Sessions Judge all district Delhi/New Delhi
05. The Ld. officer Incharge, Pool Car, Tis Hazari Courts, Delhi
06. The CMMs, all District, Delhi/New Delhi,
07. The ACMM/Metropolitan Magistrates, West District, Tis Hazari Courts Complex, Delhi.
08. The Director of Prosecution, Tis Hazari Courts, Delhi.
09. The Commissioner of Police, Delhi
10. The I G (Prison), Tihar Jail, Delhi/New Delhi.
11. The Secretary, Bar Association, Tis Hazari Courts, Delhi
12. The Supdt. Jail, New Delhi/Lock-Up Incharge, Tis Hazari Courts, Delhi
13. The Admn. Officer(Judl), Hindi Department, R. No. 237, Tis Hazari Courts, Delhi
14. Law Officer, Tihar Jail, Delhi/New Delhi.
15. For Uploading on centralized web-site through LAYERS
16. The Video Conferencing, R. No. 211, Tis Hazari Courts, Delhi.
17. The Care Taking Branch (West), Tis Hazari Courts, Delhi
18. The Reader to CMM West District, Tis Hazari Courts, Delhi.
19. The Cash Branch, West District, Tis Hazari Courts, Delhi.
20. PS to Ld. Principal District and Sessions Judge(West) District, Delhi
- 21 Office file

Chief Metropolitan Magistrate
West District, Delhi